

COURT-I

**In the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 160 OF 2017 &
IA NO. 279, 614 OF 2017**

Dated: 15th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Gujarat State Petronet Ltd. Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Piyush Joshi
Ms. Sumiti Yadava
Ms. Maulishree Gupta

Counsel for the Respondent(s) : Mr. Rajinder Kaul
Mr. Sumit Kishore for R.1
Mr. Yoginder Handoo for R-2

ORDER

Learned counsel for Respondent No.1 seeks three weeks more time to file reply. Time to file reply is extended up to 09.10.2017.

Learned counsel for the Appellant seeks two weeks further time to file rejoinder to the reply filed by Respondent No.2. He may file the same on or before 03.10.2017 after serving copy on the other side.

List the matter on **27.10.2017.**

(B.N. Talukdar)
Technical Member (P&NG)
ts/Vg

(Justice Ranjana P. Desai)
Chairperson